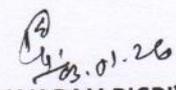


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF DECEMBER 2025**

Sl. No.	Nature	Opening balance as on 01.12.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 31.12.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	27	0			0				0	27	
2	WA	198	86	1		87			97	97	188	8
3	WPC	9195	416	13		429	11		427	438	9186	13
4	WPL	1044	11			11	3		6	9	1046	8
5	WPS	16204	668	20		688	3		943	946	15946	65
6	WPT	752	13	1		14			19	19	747	
7	WPCR	102	41			41	1		31	32	111	
8	WPPIL	137	5			5			3	3	139	
9	WP 227	1545	111	3	11	125	5		44	49	1621	4
10	WPHC	0	0			0				0	0	
A	TOTAL (1 to 10)	29204	1351	38	11	1400	23	0	1570	1593	29011	98
1	FA	2869	21	9		30	3		38	41	2858	36
2	FAM	203	7			7	2		1	3	207	2
3	FA(MAT)	954	32	3		35	7		18	25	964	
4	SA	6684	65	4		69	3		68	71	6682	69
5	MA	488	23	2		25	1		5	6	507	1
2	MAC	9297	187	5		192	8		377	385	9104	107
7	CR	257	25	1		26	3		21	24	259	
8	MCC	512	62	3		65	2		65	67	510	2
9	COMP APPEAL	1	0			0				0	1	
10	COMP PET	11	0			0				0	11	
11	EP	12	0			0				0	12	
12	TPC	68	15			15	1		7	8	75	
13	CONT	1767	74			74			118	118	1723	
14	ITA	0	0			0				0	0	
15	ARBA	313	6	1		7				0	320	
16	ARBAP	15	1			1				0	16	
17	ARBR	38	5			5			5	5	38	1
18	TAXC	298	7			7			2	2	303	
19	REVP	247	35			35			29	29	253	
20	CVLREF	0				0				0	0	
B	TOTAL (1 to 19)	24034	565	28	0	593	30	0	754	784	23843	218
TOTAL (A+B)		53238	1916	66	11	1993	53	0	2324	2377	52854	316
MAIN CRIMINAL CASES												
1	CRREF	2	1			1				0	3	
2	CRA	13310	159			159	6		260	266	13203	111
3	CRR	3882	84	2		86	3		95	98	3870	21
4	MCRC	743	691	2		693			780	780	656	
5	MCRCA u/s 482 B.N.S.S.	65	96			96			111	111	50	
6	CONTR	2	1			1			0	0	3	
7	CRMP	3238	209	10		219	5		198	203	3254	8
8	TPCR	10	4			4			4	4	10	
9	ACQA	1842	27	4		31	2		107	109	1764	46
C	TOTAL (1 to 9)	23094	1272	18	0	1290	16	0	1555	1571	22813	186
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		76332	3188	84	11	3283	69	0	3879	3948	75667	502
PENDENCY INCREASE/DECREASE		76332	DECREASE (-665)								75667	

Over 5 Years Pendency as on 01.12.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.12.2025	Over 5 Years Decrease Pendency during the month
22560	28	502	22086	-474


 (KHILAWAN RAM RIGRI)
 REGISTRAR (JUDICIAL)